

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): So it is agreed that we will continue the Bill tomorrow, we won't conclude today.

REFERENCE TO THE ALLEGED MOLESTATION AND HARASSMENT OF WOMEN AND VIOLENCE IN SOME PARTS OF WEST BENGAL

—Contd.

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): Mrs. Kanak Mukherjee.

SHRIMATI KANAK MUKHERJEE: Madam Vice-Chairman, what I was saying was that please let me express first of all that we are all equally concerned with the honour and chastity of women as other Members are, and there must not be any trading with the honour and chastity of women, that we must see. Now about this incident of Birbhum, as I said, it is baseless on the ground that we have just received one mass petition signed by 84....

MISS SAROJ KHAPARDE: We have also received..(Interruptions). These are all baseless. (Interruptions). The base is not baseless. All the facts and figures they have given.

श्री रामेश्वर सिंह (उत्तर प्रदेश): मेरा प्वाइंट आफ़ आर्डर है . . .

3 P.M.

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): This is not proper. (Interruptions). Saroj, please co-operate. Please sit down. I only want to say that we have wasted a lot of record. I have stopped recording. No-I think we should finish it in two minutes and conclude it. Please do not interrupt.

SHRI DIPEN GHOSH (West Bengal): As if they are telling the truth.

MISS SAROJ KHAPARDE: We are saying the truth.

SHRI DIPEN GHOSH: We know better.

MISS SAROJ KHAPARDE: You go personally and see the people and come and then mention it in the House. Do not talk baseless, nonsense in the House.

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): Miss Saroj, please sit down. Nothing will go on record. I have stopped recording. Nothing is going on record. Please sit down.

SHRI RAMESHWAR SINGH:***

SHRI DIPEN GHOSH:***

MISS SAROJ KHAPARDE:***

SHRIMATI USHA MALHOTRA (Himachal Pradesh):***

SHRIMATI MONIKA DAS:***

SHRI HAREKRUSHNA MALLICK: (Orissa):***

SHRI LAXMI NARAIN (Delhi):***

श्री रामेश्वर सिंह : मेरा प्वाइंट आफ़ आर्डर पहले सुन लीजिये।

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): Yes, Mr. Rameshwar Singh. Please sit down. I have not given permission to anybody to speak except Mr. Rameshwar Singh. You must co-operate. I have already asked Mr. Rameshwar Singh to raise a point of order. He has taken my permission. I have called him. (Interruptions). We cannot manage to conduct any business in this manner. Please, there must be some system. (Interruptions).

SHRIMATI MONIKA DAS (Karnataka):***

MISS SAROJ KHAPARDE:***

SHRI HAREKRUSHNA MALLICK:***

श्री रामेश्वर सिंह : आप हमको इजाजत दे रही हैं ?

कुमारी सरोज खापडें : हर समय खड़े होकर मत बोला करिये... (व्यवधान)
आपको ठीक तरह से बिहेव करना चाहिए हाऊस में। कम्युनिस्ट पार्टी के मर्दा को यहां बोलने में डर लग रहा है इसलिए यहां महिलाओं को खड़ा किया जा रहा है...

श्री रामेश्वर सिंह : मैं बोलूं ?

कुमारी सरोज खापडें : आप विल्कुल मत बोलिए... (व्यवधान) इनका साथ देना कब से शुरू किया ?

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): Please sit down. I told you, Mr. Rameshwar Singh is raising a point of order. Listen to him and then say what you have to say.

DR. RAFIQ ZAKARIA (Maharashtra): His point of order will create more disorder.

श्री सयद रहमत अली (आंध्र प्रदेश) : इनको पाइंट आफ आर्डर के लिए एलाऊ किया है लेकिन हमारे एक दोस्त ने पाइंट आफ डिसआर्डर रज किया था, उसका क्या होगा ?

﴿ترجمہ: سید رحمت علی (آندھرا)﴾

پرونیس : ان کو پوائنٹ آف آرڈر کے لئے الاؤ کیا ہے - لیکن ہمارے ایک دوست نے پوائنٹ آف ڈس آرڈر ریز کیا تھا - اس کا کیا ہوگا -

श्री रामेश्वर सिंह : मेरा पाइंट आफ आर्डर यह है.... (व्यवधान)

कुमारी सरोज खापडें : कि महिलाओं के साथ अन्याय हो रहा है, अत्याचार हो रहा है।

श्री रामेश्वर सिंह : उपसभाध्यक्ष महोदया, मैं बहुत चिंतित हूं कि सरकारी पक्ष आखिर करना क्या चाहता है... (व्यवधान)

कुमारी सरोज खापडें : करना यह चाहता है कि... (व्यवधान)

SHRI LAXMI NARAIN: We want to run the Government and save the country. सरकारी पक्ष गवर्नमेंट चलाना चाहता है, और क्या पूछते हैं ? पूछिए...

SHRI P. N. SUKUL: This is no point of order.

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): You have not heard him. Please listen to him.

डा० रफीक जकरीया : सरकारी पक्ष चाहता है कि आप खामोश बैठ जायें।

उपसभाध्यक्ष (श्रीमती मारग्रेट आल्वा) : खत्म करो जल्दी क्या बात है ?

श्री रामेश्वर सिंह : मैं जल्दी से खत्म कर रहा हूं लेकिन ये लोग नहीं चाहते हैं कि कोई शरीफ आदमी सदन में शराफत से अपनी बात कहे... (व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): I am sorry, this is not a point of order. Let him formulate his point of order. Where is the point of order (Interruptions).

श्री रामेश्वर सिंह : मेरा पाइंट आफ आर्डर यह है... (व्यवधान)

श्री लक्ष्मी नारायण : पहली बार पता चला कि कोई शरीफ आदमी भी बोल रहा है।

श्री रामेश्वर सिंह : जहाँ शराफत की सीमा लांच जायेंगे तो यही कहेंगे... (व्यवधान)

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : कोई बात नहीं है, आप बैठिए, आपका पाइंट आफ आर्डर नहीं है ।

श्री रामेश्वर सिंह : अगर सरकार चाहती है कि इसी तरह से हाऊस चले ... (व्यवधान) अगर इस तरह से बिठाना चाहेंगी तो मैं नहीं बैठूंगा ... (व्यवधान)

DR. RAFIQ ZAKARIA: We are not prepared to listen to his sermons.

श्री लक्ष्मी नारायण : मैं इनका चर्लेंज एक्सेप्ट करता हूँ ... (व्यवधान) हम आप जैसे लोगों को बैठाना जानते हैं ... (व्यवधान) आप जैसे लोगों का दिमाग हमने कई बार दुस्त किया है ... (व्यवधान)

DR. RAFIQ ZAKARIA: You should not have allowed this point of order. (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): You can't tell me what I should do or should not do. If each Member stands up and advises as to what I should do or what I should not do, the House cannot be managed. I request the Members to cooperate. Please sit down. We have already wasted one hour on this issue. (Interruptions).

DR. RAFIQ ZAKARIA: Is it a point of order?

श्री रामेश्वर सिंह : जकरीया साहब थोड़ा शऊर से ... (व्यवधान) इस उम्र मैं शऊर नहीं सीखा ... (व्यवधान) सारी बात सुनिये । क्या फर्क पड़ा है सदन में ? वह परम्परा डालना चाहते हैं ... (व्यवधान)

डा० रफीक जकरीया : बेशऊर हमें शऊर सिखा रहे हैं ... (व्यवधान)

श्री रामेश्वर सिंह : क्या इस सदन में लाठी, बल्लम, गंडासा लेकर आना चाहते हैं ...

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : वह सब खत्म हो गया है ... (व्यवधान)

श्री रामेश्वर सिंह : अगर मुझे यह बोलने नहीं देना चाहते तो क्या चाहते हैं कि सरकारी पक्ष डंडे के बल से सदन को चलायें ।

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : वह सब सुबह खत्म हो गया है । अब आप बैठिये ।

श्री रामेश्वर सिंह : अगर सरकारी पक्ष कार्यवाही डंडे के बल से चलायेगा, तो डंडे का जवाब डंडे से दिया जाएगा ।

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : अब आप बैठिये । यह सब तो सवेरे हो गया है ।

श्री रामेश्वर सिंह : यह सदन सारे देश की सर्वोपरि संस्था है ... (व्यवधान)

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : अब आप बैठिये यह तो सारा सवेर खत्म हो गया है ।

श्री रामेश्वर सिंह : मेरी बात सुनिये ... (व्यवधान)

उपसभाध्यक्ष (श्रीमती मार्गट आल्वा) : बात हो गई है ।

श्री रामेश्वर सिंह : मेरी बात सुनिये । जिस तरीके से कल्प नाथ राय यहां सदन में बैठ करके सदन की कार्यवाही चला रहे हैं, वह तरीका नहीं चलेगा । कल्प नाथ राय जी यहां इस सदन में जिस तरीके से महिलाओं को उभाड़ रहे हैं, उस तरीके से सदन नहीं चलेगा ।

DR. RAFIQ ZAKARIA: This is a reflection on our Minister. You must expunge it from the record.

श्री रामेश्वर सिंह अगर मुझे बोलने नहीं दिया जाएगा ... (व्यवधान) सत्ताधारी पक्ष को भी नहीं बोलने दिया जाएगा। इतना उन्हें समझाइये और हाउस को जरा कंट्रोल करें।

उपसमाध्यक्ष (श्रीमती मार्गरेट अलवा) : आप जरा बैठिये। आप नहीं बैठेंगे, तो मैं कंट्रोल कैसे करूंगी।

SHRIMATI KANAK MUKHERJEE: Madam, this is a mass petition signed by 84 men and women irrespective of caste and creed, Hindus, Muslims, Communists and even Congress-I, that the allegation of mass rape on women is absolutely baseless, concocted and politically motivated story against the CPI(M) in West Bengal. That means story of mass rape of women is absolutely false, cooked up. . . (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): Please listen to her. How can you stop a Member from making her submission? When you were speaking, you did not want them to disturb you, Saroj.

SHRIMATI KANAK MUKHERJEE: With your kind permission I want to lay it on the Table of the House. This is an investigation report of the newspaper called "BASUMATI" and the reporters were women, one of them by name Saraswati Sarkar. . .

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): No, it cannot be laid on the Table; it cannot be allowed to be laid on the Table.

SHRIMATI KANAK MUKHERJEE: The report says actually the dispute was between one Nurul Hussain, the gram panchayat member, and a jathedar and the share-croppers. There was no connection with women. So I request Members, don't make political use of any such concocted story. . . (Interruptions).

SHRIMATI PRATIBHA SINGH (Bihar): Mr. Jyoti Basu should resign.

SHRI DIPEN GHOSH: If Mr. Jyoti Basu resigns, who will listen to your stories. . . (Interruptions).

SHRIMATI KANAK MUKHERJEE: I want to lay this on the Table. . .

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): No, no, I will not allow it. The matter is now closed. We go to the next item.

THE LEPERS (DELHI, ANDAMAN AND NICOBAR ISLANDS, LAKSHADWEEP, DADAR AND NAGAR HAVELI AND CHANDIGARH REPEAL) BILL, 1983

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): Madam Vice-Chairman, I beg to move—

"That the Bill to provide for the repeal of the Lepers Act, 1898, as in force in the Union territories of Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadar and Nagar Haveli and Chandigarh, as passed by the Lok Sabha, be taken into consideration."

The House is aware that in the month of April I had laid on the Table of the House a statement containing the decisions of the Government on the Working Group to formulate a strategy for the eradication of leprosy from our country and according to that decision the present Bill to repeal the Lepers Act 1898, in its application to the Union Territories without legislatures is brought before the House for consideration and passing. . . (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI MARGARET ALVA): I would request Hon'ble Members to carry on their conversation outside the House in the Lobby.

SHRI B. SHANKARANAND: The Lepers' Act 1898 was enacted on the basis of the then prevailing knowledge